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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI K. ANANTHA PADMANBHA SWAMY – MEMBER  
JUDICIAL**  
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.09.2018 AT 10.30  
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) NO. 398/9/HDB/2018
NAME OF THE COMPANY	BGR Energy Systems Ltd
NAME OF THE PETITIONER(S)	Aneja Constructions India Ltd
NAME OF THE RESPONDENT(S)	BGR Energy Systems Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Ravichandran	Advoc	9789586612	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T.V.P. Sathish	ADV	8978033475	
D. Ramesh Chandra			

**ORDER**

Counsel for both sides present. For filing the joint memo of settlement. Time is enlarged at request. Put up the matter on 08.10.2018.

  
MEMBER JUDICIAL

Rk